

and English versions):-

- (1) Memorandum of Understanding for the year 1992-93 between the Manganese Ore (India) Limited and the Ministry of Steel.
[Placed in Library See No.LT2029/92]
- (2) Memorandum of Understanding for the year 1992-93 between the Ferro Scrap Nigam Limited and the Ministry of Steel.
[Placed in Library, See No.LT2030/92]
- (3) Memorandum of Undertaking for the year 1992-93 between the Metal Scrap Trade Corporation Limited and the Ministry of Steel.
[Placed in Library See No. LT2031/92]
- (4) Memorandum of Undertaking for the year 1992-93 between the Sponge Iron India Limited and the Ministry of Steel.
[Placed in Library. See No.LT2032/92]
- (5) Memorandum of Understanding for the year 1992-93 between the national Mineral Development Corporation Limited and the Ministry of Steel.
[Placed in Library. See No.LT2033/92]
- (6) Memorandum of Understanding for the year 1992-93 between the Kudremukh Iron Ore Company Limited and the Ministry of Steel.
[Placed in Library. See No. LT2034/92]
- (7) Memorandum of Understanding for the year 1992-93 between the metallurgical and Engineering Consultants (India) Limited and the Ministry of Steel.
[Placed in Library. See No. LT2035/92]

- (8) Memorandum of Understanding for the year 1992-93 between the Steel Authority Limited and the Ministry of Steel.
[Placed in Library. See No LT2036/92]

Notification under water (Prevention and Control of Pollution) Act.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): On behalf of Shri Kamal Nath, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) issued under section 61 of the Water (Prevention and Control of Pollution) Act, 1974:-

- (1) S.O.813 (E) published in Gazette of India dated the 2nd December, 1991 regarding supersession of the Central Pollution Control Board WHETHER THE UYJHNB7 for a period of one month and directing that Shri A.K.Bhattacharya, Project Director, Ganga Project Directorate shall exercise all the powers, performed and discharged by the Central Pollution Control Board.
- (2) S.O. 814(E) published in Gazette of India dated the 2nd December, 1991 regarding constitution of the Central Pollution Control Board.
[Placed in Library. See No LT2037/92]

Memorandum of Understanding for 1992-93 between Bharat Aluminium Company Limited and Ministry of Mines etc.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE